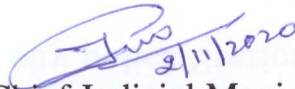


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 03-11-2020**


Morning Session	Afternoon Session
Evidence 1.CC.2119/2019 2.CC.6253/2019 3.CC.10546/2019 4.PCR.184/2018 5.PCR.196/2020 6.PCR.234/2020 7.PCR.235/2020 8.PCR.238/2020 9.PCR.239/2020 10.CC.7654/2018 11.CC.706/2018 12.CC.7007/2017 13.CC.7213/2018 14.Cmis.201/2020 15.Cmis.242/2020	Hearing 1.Cmis.243/2020 2.Cmis.244/2020 3.FR.26/2020 4.CC.3334/2016 5.CC.11296/2019 6.CC.12691/2019 7.CC.2711/2020 8.CC.3098/2020 9.CC.7932/2020 10.CC.3835/2020 11.CC.8069/2020 12.CC.2361/2020 13.CR.146/2020 14.CC.7899/2020


Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
Bangalore

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause List dated: 03-11-2020)**

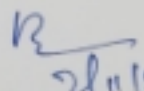
1st Session Evidence/Agruments	Hearing/Argument 2nd Session
1. PCR 249/2020	1. CC 4235/2020
2. PCR 17/2020	2. CC 8198/19
3. PCR 350/2020	3. CC 9150/19
4. PCR 163/2020	4. CC 11063/19
5. PCR 145/2020	5. CC 2629/18
6. PCR 141/2020	6. PCR 820/19
7. CMISC 448/19	7. CR 199/04
8. CMISC 314/2020	8. PCR 794/19
9. CMISC 340/2020	9. PCR 834/19
10. CC 5719/13	10. PCR 375/19
11. PCR 620/19	11. PCR 848/19
12. CC 7788/16	12. PCR 900/19
13. PCR 189/18	13. CR 229/20


Addl. Chief Judicial Magistrate,
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 03/11/2020)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 6897/2014	1. CC No. 1018/2008
2. CC No. 2477/2016	2. CC No. 3005/2014
3. CC No. 6860/2016	3. CC No. 6752/2016
4. CC No. 7287/2017	4. CC No. 3535/2016
5. CC No. 8695/2017	5. CC No. 7309/2014
6. CC No. 9581/2017	6. CC No. 3409/2014
7. CC No. 8671/2017	7. CC No. 6052/2015
8. CC No. 4027/2017	8. CC No. 3692/2015
9. CC No. 2075/2018	9. CC No. 3315/2015
10. CC No. 5959/2018	10. CC No. 3202/2015
11. CC No. 3561/2018	11. CC No. 8203/2018
12. CC No. 6484/2018	12. CC No. 3833/2018
13. CC No. 8533/2018	13. Pcr No. 339/2020
14. CC No. 3247/2018	14. Pcr No. 472/2019
15. CC No. 7663/2014	15. Pcr No. 615/2018


IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.